

Sixteenth Lok Sabha

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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. HARSH VARDHAN): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 44 of the Regional Centre for Biotechnology Act, 2016:-

- (1) The Statutes of the Regional Centre for Biotechnology, 2017 published in Notification No. RCB/STA/2017/01 in Gazette of India dated 19th September, 2017.
- (2) The Regional Centre for Biotechnology (Doctor of Philosophy Degree Programme) Regulations, 2017 published in Notification No. RCB/REG/2017/01 in Gazette of India dated 19th September, 2017.
- (3) The Regional Centre for Biotechnology (Recognition of Institution of Higher Learning within India and conduct of the Academic Programme) Regulations, 2017 published in Notification No. RCB/REG/2017/02 in Gazette of India dated 19th September, 2017.
- (4) The Ordinances of the Regional Centre for Biotechnology, 2017 published in Notification No. RCB/ORD/2017/01 in Gazette of India dated 19th September, 2017.

[Placed in Library, See No. LT 7755/16/17]

THE MINISTER OF RAILWAYS AND MINISTER OF COAL (SHRI PIYUSH GOYAL): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) (i) Review by the Government of the working of the NLC India Limited (formerly Neyveli Lignite Corporation Limited),

Chennai, and its Subsidiaries for the year 2016-2017.

- (ii) Annual Report of the NLC India Limited (formerly Neyveli Lignite Corporation Limited), Chennai, and its Subsidiaries for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7756/16/17]

- (2) (i) Review by the Government of the working of the Coal India Limited, Kolkata, and its subsidiary companies for the year 2016-2017.
- (ii) Annual Report of the Coal India Limited [Volume I and Volume II (Part I & II)], Kolkata, for the year 2016-2017, and its subsidiary companies alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7757/16/17]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेद्र सिंह) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

- (1) (एक) टाटा मेमोरियल सेंटर, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) टाटा मेमोरियल सेंटर, मुंबई के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7758/16/17]

- (2)(एक) साहा इंस्टिट्यूट ऑफ न्यूक्लियर फिजिक्स, कोलकाता के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) साहा इंस्टिट्यूट ऑफ न्यूक्लियर फिजिक्स, कोलकाता के वएन 2016-2017

के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7759/16/17]

- (3) (एक) इंस्टिट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) इंस्टिट्यूट फॉर प्लाज्मा रिसर्च, गांधीनगर के वएन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7760/16/17]

- (4) (एक) एटॉमिक इनर्जी एजुकेशन सोसायटी, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) एटॉमिक इनर्जी एजुकेशन सोसायटी, मुंबई के वएन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7761/16/17]

- (5) (एक) इंस्टिट्यूट ऑफ फिजिक्स, भुवनेश्वर के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) इंस्टिट्यूट ऑफ फिजिक्स, भुवनेश्वर के वएन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7762/16/17]

- (6) (एक) नेशनल इंस्टिट्यूट ऑफ साइंस एजुकेशन एण्ड रिसर्च, भुवनेश्वर के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) नेशनल इंस्टिट्यूट ऑफ साइंस एजुकेशन एण्ड रिसर्च, भुवनेश्वर के वएन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7763/16/17]

- (7) (एक) टाटा इंस्टिट्यूट ऑफ फंडामेंटल रिसर्च, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) टाटा इंस्टिट्यूट ऑफ फंडामेंटल रिसर्च, मुंबई के वएन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

संस्करण)।

[Placed in Library, See No. LT 7764/16/17]

- (8) (एक) होमी भाभा नेशनल इंस्टिट्यूट, मुंबई के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) होमी भाभा नेशनल इंस्टिट्यूट, मुंबई के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7765/16/17]

- (9) कंपनी अधिनियम, 1956 की धारा 619क की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (ग) (एक) इलेक्ट्रॉनिक्स कारपोरेशन ऑफ इंडिया लिमिटेड, हैदराबाद के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा ।

- (दो) इलेक्ट्रॉनिक्स कारपोरेशन ऑफ इंडिया लिमिटेड, हैदराबाद का वएन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7766/16/17]

- (10) (एक) हरिश्चंद्र रिसर्च इंस्टिट्यूट, इलाहाबाद के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) हरिश्चंद्र रिसर्च इंस्टिट्यूट, इलाहाबाद के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7767/16/17]

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा) : अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

- (1) भारतीय दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) मूलभूत दूरभाष सेवा की सेवा गुणवत्ता के मानक (वायरलाइन) और सेल्यूलर मोबाइल टेलिफोन सर्विस (पांचवां संशोधन) विनियम, 2017 जो 18 अगस्त, 2017 के भारत के राजपत्र में अधिसूचना संख्या एफ सं. 304-2/2016-क्यूओएस में प्रकाशित हुए थे ।

(दो) दूरसंचार अंतरसंबंध उपभोग प्रभार (तेरहवां संशोधन) विनियम, 2017 जो 20 सितम्बर, 2017 के भारत के राजपत्र में अधिसूचना संख्या एफ सं. 10-8/2016-बीबीएण्डपीए में प्रकाशित हुए थे ।

(तीन) भारतीय दूरसंचार विनियामक प्राधिकरण (अंशकालिक सदस्यों को भत्ते) संशोधन नियम, 2015 जो 23 फरवरी, 2016 के भारत के राजपत्र में अधिसूचना संख्या सा.का.िन. 190(अ) में प्रकाशित हुए थे तथा उसका एक शुद्धिपत्र जो 12 अक्टूबर, 2017 की अधिसूचना संख्या सा.का.िन. 1245(अ) में प्रकाशित हुआ था।

(2) उपर्युक्त (1) की मद सं. (तीन) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7768/16/17]

(3) भारतीय तार अधिनियम, 1885 की धारा 7 की उप-धारा (5)के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) भारतीय तार (संशोधन) नियम, 2017 जो 6 सितम्बर, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.िन. 1131(अ) में प्रकाशित हुए थे ।

(दो) दूरसंचार सेवाओं का अस्थायी निलंबन (लोक आपात या लोक सुरक्षा) नियम, 2017 जो 8 अगस्त, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.िन. 998(अ) में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 7769/16/17]

(4) भारतीय बेतार तारयांत्रिकी अधिनियम, 1933 की धारा 10 की उप-धारा (4) के अंतर्गत सभी मोबाइल फोन हैंडसेटों में संत्रास बटन और वैश्विक स्वैधिक प्रणाली सुविधा (संशोधन) नियम, 2017 जो 23 नवम्बर, 2017 के भारत के राजपत्र में अधिसूचना संख्या सा.का.िन. 1441(अ) में प्रकाशित हुए थे , की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7770/16/17]

(5) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (क)(एक) हेमीस्फीयर प्रोपर्टीज इंडिया लिमिटेड, नई दिल्ली के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) हेमीस्फीयर प्रोपर्टीज इंडिया लिमिटेड, नई दिल्ली का वएन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7771/16/17]

- (ख)(एक) टेलिकम्युनिकेशंस कंसलटेन्ट्स इंडिया लिमिटेड, नई दिल्ली के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) टेलिकम्युनिकेशंस कंसलटेन्ट्स इंडिया लिमिटेड, नई दिल्ली का वएन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7772/16/17]

- (ग)(एक) आईटीआई लिमिटेड, बेंगलुरु के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) आईटीआई लिमिटेड, बेंगलुरु का वएन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7773/16/17]

- (घ)(एक) महानगर टेलिफोन निगम लिमिटेड, नई दिल्ली के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) महानगर टेलिफोन निगम लिमिटेड, नई दिल्ली का वएन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7774/16/17]

(6) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) टेलिकम्युनिकेशंस कंसलटेन्ट्स इंडिया लिमिटेड तथा दूरसंचार विभाग के बीच वएन 2017-18 के लिए हुआ समझौता ज्ञापन।

(दो) आईटीआई लिमिटेड तथा दूरसंचार विभाग, संचार तथा सूचना प्रौद्योगिकी मंत्रालय के बीच वएन 2017-18 के लिए हुआ समझौता ज्ञापन।

[Placed in Library, See No. LT 7775/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): Madam,
I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Braithwaite and Company Limited, Kolkata, for the year 2016-2017.
- (ii) Annual Report of the Braithwaite and Company Limited, Kolkata, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7777/16/17]

- (b) (i) Review by the Government of the working of the RITES Limited, Delhi, for the year 2016-2017.
- (ii) Annual Report of the RITES Limited, Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7778/16/17]

- (c) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7779/16/17]

- (d) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7780/16/17]

- (e) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2016-2017.
- (ii) Annual Report of the Konkan Railway Corporation Limited, Navi Mumbai, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7781/16/17]

- (f) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2016-2017.
- (ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7782/16/17]

- (g) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7783/16/17]

- (h) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Indian Railway Catering and Tourism

Corporation Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7784/16/17]

- (i) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7785/16/17]

- (j) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7786/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 7787/16/17]

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7788/16/17]

- (ii) Memorandum of Understanding between the IRCON International Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7789/16/17]

- (iii) Memorandum of Understanding between the Rail Vikas Nigam Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7790/16/17]

- (iv) Memorandum of Understanding between the Konkan Railway Corporation Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7791/16/17]

- (v) Memorandum of Understanding between the Mumbai Railway Vikas Corporation Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7792/16/17]

- (vi) Memorandum of Understanding between the Braithwaite and Company Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7793/16/17]

- (vii) Memorandum of Understanding between the Railtel Corporation of India Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7794/16/17]

- (viii) Memorandum of Understanding between the Bharat Wagon and Engineering Company Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7795/16/17]

- (ix) Memorandum of Understanding between the Indian Railway Catering and Tourism Corporation Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7796/16/17]

- (x) Memorandum of Understanding between the Container Corporation of India Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7797/16/17]

- (xi) Memorandum of Understanding between the Dedicated Freight Corridor Corporation of India Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7798/16/17]

- (xii) Memorandum of Understanding between the Burn Standard Company Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7799/16/17]

- (xiii) Memorandum of Understanding between the Indian Railway Finance Corporation Limited and the Ministry of Railways for the year 2017-2018.

[Placed in Library, See No. LT 7800/16/17]

- (xiv) Memorandum of Understanding between the Kolkata Metro Rail Corporation Limited and the Ministry of Railways for the year 2017-2018.

महिला और बाल विकास मंत्रालय में राज्य मंत्री तथा अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (डॉ. वीरेन्द्र कुमार): अध्यक्ष महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

- (1) (एक) चंडीगढ़ वक्फ बोर्ड, चंडीगढ़ के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 (दो) चंडीगढ़ वक्फ बोर्ड, चंडीगढ़ के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7802/16/17]

- (2) (एक) दादर एवं नागर हवेली वक्फ बोर्ड, सिलवासा के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 (दो) दादर एवं नागर हवेली वक्फ बोर्ड, सिलवासा के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7803/16/17]

- (3) (एक) लक्षद्वीप स्टेट वक्फ बोर्ड, कावारत्ती के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 (दो) लक्षद्वीप स्टेट वक्फ बोर्ड, कावारत्ती के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7804/16/17]

- (4) (एक) सेंट्रल वक्फ काउंसिल, नई दिल्ली के वएन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
 (दो) सेंट्रल वक्फ काउंसिल, नई दिल्ली के वएन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7805/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND
MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY):
Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the ESSO-Indian Institute of Tropical Meteorology, Pune, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ESSO-Indian Institute of Tropical Meteorology, Pune, for the year 2016-2017.

[Placed in Library, See No. LT 7806/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the ESSO-National Centre for Antarctic and Ocean Research, Goa, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ESSO-National Centre for Antarctic and Ocean Research, Goa, for the year 2016-2017.

[Placed in Library, See No. LT 7807/16/17]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2016-2017.

[Placed in Library, See No. LT 7808/16/17]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the ESSO-Indian National Centre for Ocean Information Services,

Hyderabad, for the year 2016-2017, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ESSO-Indian National Centre for Ocean Information Services, Hyderabad, for the year 2016-2017.

[Placed in Library, See No. LT 7809/16/17]

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2016-2017, together with Audit Report thereon.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2016-2017.

[Placed in Library, See No. LT 7810/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2016-2017.
(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7811/16/17]

- (b) (i) Review by the Government of the working of the Bharat Electronic Limited, Bengaluru, for the year 2016-2017.
(ii) Annual Report of the Bharat Electronic Limited, Bengaluru, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7812/16/17]

- (c) (i) Review by the Government of the working of the BEL Optronics Devices Limited, Pune, for the year 2016-2017.
- (ii) Annual Report of the BEL Optronics Devices Limited, Pune, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7813/16/17]

- (d) (i) Review by the Government of the working of the BEL-Thales Systems, Bengaluru, for the year 2016-2017.
- (ii) Annual Report of the BEL-Thales Systems, Bengaluru, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7814/16/17]

- (e) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2016-2017.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7815/16/17]

- (f) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2016-2017.
- (ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7816/16/17]

- (g) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2016-2017.

- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7817/16/17]

- (h) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2016-2017.
- (ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7818/16/17]

- (i) (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2016-2017.
- (ii) Annual Report of the BEML Limited, Bangalore, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7819/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2016-2017.

[Placed in Library, See No. LT 7820/16/17]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mountaineering and Allied Sports, Dirang, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mountaineering and Allied

Sports, Dirang, for the year 2016-2017.

[Placed in Library, See No. LT 7821/16/17]

- (4) (i) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards for the year 2016-2017.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cantonment Boards for the year 2016-2017.

[Placed in Library, See No. LT 7822/16/17]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2016-2017.

[Placed in Library, See No. LT 7823/16/17]

(6) A copy each of the following Notifications (Hindi and English versions) under article 309 of the Constitution:-

- (i) The Army Pay Rules, 2017 published in Notification No. S.R.O.9(E) in Gazette of India dated 5th May, 2017.
- (ii) The Air Force Pay Rules, 2017 published in Notification No. S.R.O.10(E) in Gazette of India dated 5th May, 2017.
- (iii) The Navy Pay Regulations, 2017 published in Notification No. S.R.O.11(E) in Gazette of India dated 5th May, 2017.

- (iv) The Army Officers Pay Rules, 2017 published in Notification No. S.R.O.12(E) in Gazette of India dated 5th May, 2017.
- (v) The Air Force Officers Pay Rules, 2017 published in Notification No. S.R.O.13(E) in Gazette of India dated 5th May, 2017.
- (vi) The Navy Officers Pay Rules, 2017 published in Notification No. S.R.O.14(E) in Gazette of India dated 5th May, 2017.
- (vii) The Non-Combatants (Enrolled) of Air Force Rules, 2017 published in Notification No. S.R.O.16(E) in Gazette of India dated 30th June, 2017.
- (viii) The Navy Officers Pay (Amendment) Regulations, 2017 published in Notification No. S.R.O.19(E) in Gazette of India dated 6th July, 2017.
- (ix) The Military Nursing Service Pay Rules, 2017 published in Notification No. S.R.O.21(E) in Gazette of India dated 14th July, 2017.
- (x) The Army Pay (Amendment) Rules, 2017 published in Notification No. S.R.O.22(E) in Gazette of India dated 14th July, 2017.
- (xi) The Air Force Pay (Amendment) Rules, 2017 published in Notification No. S.R.O.23(E) in Gazette of India dated 14th July, 2017.
- (xii) The Navy Pay (Amendment) Regulations, 2017 published in Notification No. S.R.O.24(E) in Gazette of India dated 14th July, 2017.

[Placed in Library, See No. LT 7824/16/17]